## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 83(ND)/2015

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY:

Mr. Anil Kumar Batra & Ors.

V/s

M/s. Frontier Home Developers Pvt . Ltd Ors .

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION

1. Mr. Karan Malhotra, Adv.

Pettoners.

2. Mr. SANJAY MISHRA, Adv. Mr. GREETESH MEENA Adr. Respondens

ORDER

Ld. Counsel for the parties state that a settlement has already been reached although certain normal compliances are required to be met.

List on 10.11.2016

[CHIEF JUSTICE M.M. KUMAR] PRESIDENT

S.K. MOHAPATRAL

MEMBERITI

20.10.2016 [ravi]